



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,1st May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 1

[DIVISION BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
11 WA/342/2023	THE UNION OF INDIA AND 3 ORS. Versus CHYAWAN PRAKASH MEENA B	MR. S C KEYAL	MR. A GOYAL MR. A CHOUDHURY
12 WA/194/2024 CAVT. NO.05242/024,	OIL AND NATURAL GAS CORPORATION LTD. AND 3 ORS. Versus ANKUSH SAIKIA AND ANR.	MR. B K DAS MR H P GUWALA H P NEOG	MR. C BORUAH MR. R BORO SC, HEALTH AND F W FOR CAVEATOR

LEAVE NOTE OF ADVOCATES FOR 01/05/2025

1)	MR. A K DAS	18-03-2025	To	01-05-2025
2)	MR J DAS	01-04-2025	To	02-05-2025
3)	MR A K DAS	08-04-2025	To	08-05-2025
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32)	MR. M H LASKAR	01-05-2025	To	02-05-2025
33)	MR. D HUSSAIN	01-05-2025	To	08-05-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
12	WP(C)/4615/2016 WITH LCR, PART-HEARD, FIXED	GEETARTHA PATHAK Versus THE STATE OF ASSAM AND ANR	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA	GA, ASSAM MR. S CHAKRABORTY (Amicus curiae for R-2)) MR. R THAKURIA (R-2)
13	WP(C)/539/2018 WP(C) 724/09 WP(C) 1103/09 (BOTH D/O), PART-HEARD, FIXED	MUSHARRAF HUSSAIN Versus THE STATE OF ASSAM	MR. A R SIKDAR MR. M H TALUKDAR MR A ALI	DR. B AHMED GA, ASSAM MR. P J PHUKAN MR. N HAQUE (R6, 8 AND 9) MR. K GOGOI (SC, HIGHER EDUCATION DEPT.) MR. A K AZAD (R6, 8 AND 9) MR. A K AZAD (R6, 8 AND 9) MR. S R BARBHUIYA (R6, 8 AND 9) MR M HUSSAIN (R6, 8 AND 9)
	WITH I.A.(Civil)/3087/2018 in WP(C)/539/2018	SHRI MINHAZ UDDIN AHMED Versus SHRI MUSHARRAF HUSSAIN AND 8 ORS.	DR. B U AHMED MR. A K AZAD	MR. A R SIKDAR

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
14	WP(C)/2275/2025 BY SLIP	M/S JOHN ENERGY LIMITED Versus THE OIL INDIA LIMITED AND 2 ORS	MR G N SAHEWALLA MR M SAHEWALLA MS. S. TODI MS T J SAHEWALLA MS K BHATTACHARYYA	SC, OIL
15	WP(C)/2320/2025 B/O	MONKICHAND HOJAI Versus THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL (N.C. HILLS) AND 3 ORS	MR B D DAS MR H K SARMA MR. H R DAS MR J LOTHIA	SC, NCHAC

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BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
18	WP(C)/6016/2024 PART-HEARD, FIXED	DHRUBA JYOTI CHETIA Versus THE UNION OF INDIA AND 6 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K K PHUKAN MR S GAUTAM	MR. K GOGOI (C.G.C) SC, L G B R I M H DY.S.G.I.
	WITH I.A.(Civil)/1383/2025 in WP(C)/6016/2024	DR DHRUBA JYOTI CHETIA Versus THE UNION OF INDIA	MR K K MAHANTA (Sr. Advocate) MR. K K PHUKAN MR S GAUTAM	MR. K N CHOUDHURY MR. K GOGOI (C.G.C) SC, L G B R I M H DY.S.G.I.
19	WP(C)/5114/2024	DR. DHRUBA JYOTI CHETIA Versus THE UNION OF INDIA AND 3 ORS	MR K K MAHANTA (Sr. Advocate) MR. K K PHUKAN MS N BEGUM MR S GAUTAM	MR. K N CHOUDHURY(R-4) MR. A K DUTTA MR. K GOGOI (CGC) MISS. R R KAKATI (R-4) DY.S.G.I.
20	WP(C)/1093/2024 FIXED	SHAYED MASUD MAZUMDER Versus THE STATE OF ASSAM AND 5 ORS	MR. K MIRA MR. H A TALUKDAR	SC, P AND R.D. GA, ASSAM
21	WITH WP(C)/4707/2023	MANASH JYOTI DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM U U KHAN	SC, P AND R.D.
22	WITH WP(C)/4709/2023	SOFIKUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM	SC, P AND R.D.
23	WITH WP(C)/4720/2023	ATAUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM	SC, P AND R.D.
24	WITH WP(C)/4758/2023	MEHTABUDDIN AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM U U KHAN	SC, P AND R.D.
25	WITH WP(C)/4759/2023	ASHADUZ ZAMAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM U U KHAN	SC, P AND R.D.

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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 6

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
14	WA/59/2023 FIXED, WITH OFFICENOTE	KAMAL DEBNATH Versus THE STATE OF ASSAM AND ANR. A	MR. P J SAIKIA MS D DUTTA	GA, ASSAM
15	WITH WA/75/2020	SMTI PALLABI SARMA CHAUDHURY Versus THE STATE OF ASSAM AND 2 ORS	MR A C BORBORA MRS. R BORBORA MR. U K NAIR MR. R SINGHA MR. M P SHARMA	GA, ASSAM
16	WITH WA/98/2020	PALLAVI SHARMA Versus THE STATE OF ASSAM AND 2 ORS	MR. P N SHARMA MR. B PRASAD MR. D DOLEY	GA, ASSAM
17	WITH WA/101/2020	SMTI RUMI SAIKIA Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY MS. N MAHANTA	GA, ASSAM
18	WITH WA/103/2020	DWITHUN BORGAYARY Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	GA, ASSAM
19	WITH WA/110/2020	DHRUBOJYOTI CHAKRABORTY Versus THE STATE OF ASSAM AND 4 ORS.	MS. S D GUPTA MR. N DHAR	SC, APSC SR, GA, ASSAM
20	WITH WA/111/2020	KAVITA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR S DAS MR. S A HUSSAIN MR D J HALOI G BORO	GA, ASSAM
	WITH I.A.(Civil)/1937/2023 in WA/111/2020	KAVITA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY	GA, ASSAM

21	WITH WA/118/2020	SUSOVAN DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. N DHAR MS. S DASGUPTA	GA, ASSAM SC, APSC
22	WITH WA/119/2020	SRI BHASKAR DUTTA DAS Versus STATE OF ASSAM AND 2 ORS	MR. N DHAR MS. S DASGUPTA	SR. GA, ASSAM SC, REVENUE
23	WITH WA/125/2020	AMRIT JYOTI SHARMA Versus THE STATE OF ASSAM AND 2 ORS	MR. N DHAR MS. S DASGUPTA	SR. GA, ASSAM SC, REVENUE
24	WITH WA/126/2020	HARSHAJYOTI BORA AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. I KALITA	GA, ASSAM
25	WITH WA/127/2020	BHASKAR CHANDRA DEVA SARMA Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	SC, APSC
26	WITH WA/128/2020	KUNAL DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR B D DAS MR H K SARMA MR. A K BHUYAN MRS R DEKA MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	SC, APSC
27	WITH WA/131/2020	DEBAJIT BORA AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	GA, ASSAM
28	WITH WA/137/2020	NIPAN KR PATHAK Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	SC, APSC
29	WITH WA/141/2020	PRASENJIT KR. GHOSH Versus THE STATE OF ASSAM AND 2 ORS	MR S S DEY MR. N J KHATANAR	SC, TRANSPORT
30	WITH WA/147/2020	JATINDRA PRASAD BARUAH Versus THE STATE OF ASSAM AND 2 ORS.	MR. R P KAKOTI SR. ADV. MR A B DEY MR. S A HUSSAIN MR D J HALOI MR. S SUTRADHAR	GA, ASSAM
31	WITH WA/154/2020	JYOTIRMOY ADHIKARY Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY	GA, ASSAM
32	WITH WA/155/2020	BADRUL ISLAM CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K TALUKDAR MR. A B T HAQUE	GA, ASSAM MR. A K THAKUR
33	WITH WA/163/2020	BARNALI DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MR. D GAGAI MR F KHAN MS D BARUAH MS B BARMAN MR. M S HUSSAIN	GA, ASSAM

34	WITH WA/169/2020	MANZOOR ELAHI LASKAR Versus THE STATE OF ASSAM AND 2 ORS.	MR. A B T HAQUE	GA, ASSAM
35	WITH WA/174/2020	KAUSHIK KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. T GHOSH	GA, ASSAM
	WITH I.A.(Civil)/1918/2020 in WA/174/2020	KAUSHIK KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. T GHOSH	GA, ASSAM
36	WITH WA/180/2020	BARNALI DEVI Versus THE STATE OF ASSAM AND 3 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. D DAS MR. B KONWAR	SC, FINANCE AND TAXATION GA, ASSAM
	WITH I.A.(Civil)/1930/2020 in WA/180/2020	BARNALI DEVI Versus THE STATE OF ASSAM AND 3 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. D DAS MR. B KONWAR	SC, FINANCE AND TAXATION GA, ASSAM
37	WITH WA/185/2020	UTPAL BHUYAN Versus THE STATE OF ASSAM AND 2 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	GA, ASSAM
	WITH I.A.(Civil)/2001/2020 in WA/185/2020	UTPAL BHUYAN Versus THE STATE OF ASSAM AND 2 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	GA, ASSAM
38	WITH WA/196/2020	SABBIRA IMRAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K TALUKDAR MR. N J KHATANIAR MR. D DOLEY MR. K P PATHAK MR. A B T HAQUE	GA, ASSAM
39	WITH WA/206/2020	SAIBUR RAHMAN BARBHUIYA Versus THE STATE OF ASSAM AND 2 ORS.	MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
40	WITH WA/213/2020	MD. MUSTAFA AHMED BARBHUIYA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S ROY MR. M H LASKAR MR M HOSSAIN	GA, ASSAM
41	WITH WA/219/2020	SMTI. LEENA KRISHNA KAKATI Versus THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
42	WITH WA/26/2021	GULSHAN DAOLAGUPU Versus THE STATE OF ASSAM AND 2 ORS.	MR. M P CHOUDHURY MR. S BATHARI	SR. GA, ASSAM
43	WITH WA/31/2021	BHARGAV PHUKAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. M P CHOUDHURY MR. S BATHARI	GA, ASSAM
44	WITH WA/47/2021	GANESH CHANDRA DAS AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR N DUTTA MR. N N B CHOUDHURY MR. M P CHOUDHURY MR. S BATHARI	GA, ASSAM
45	WITH WA/50/2021	DILIP KUMAR KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM

46	WITH WA/58/2021	MOON MAZOOMDER Versus THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
47	WITH WA/185/2021	RHITURAJ NEOG Versus THE STATE OF ASSAM AND 3 ORS.	MR K P PATHAK MR. N J KHATANIAR	GA, ASSAM SC, FINANCE
48	WITH WA/216/2021	ANIRUDHYA ROY Versus THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
49	WITH WA/217/2021	HIMANGSHU CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
50	WITH WA/277/2021	JOYDEV MAHANTA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
51	WITH WA/279/2021	RAJU SAHA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
52	WITH WA/321/2021	SUNAYANA AIDEW Versus THE STATE OF ASSAM AND 4 ORS.	MR. P K MUNIR MR. S A HUSSAIN MR D J HALOI	GA, ASSAM SC, FINANCE
53	WITH WA/333/2021	HARSHAJYOTI BORA AND 7 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. D DAS SR. ADV (p-8) MR. J PATOWARY MR S DAS MR. S A HUSSAIN MR D J HALOI R BARMAN	GA, ASSAM
54	WITH WA/14/2022	SURANJITA HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS.	MR A CHOWDHURY MR. J PATOWARY MR S DUTTA MR. S A HUSSAIN MR D J HALOI IMSENKALA	GA, ASSAM
55	WITH WA/93/2022	SRABANTI SENGUPTA Versus THE STATE OF ASSAM AND 3 ORS.	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
56	WITH WA/95/2022	GEETALI DOLEY Versus THE STATE OF ASSAM AND 3 ORS.	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
57	WITH WA/96/2022	MANAS PRATIM HALOI Versus THE STATE OF ASSAM AND 4 ORS.	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
	WITH I.A.(Civil)/1380/2025 in WA/96/2022	MANAS PRATIM HALOI Versus THE STATE OF ASSAM	MR S DAS MR. S A HUSSAIN MR A JAIN	GA, ASSAM SC, FINANCE
58	WITH WA/159/2022	DIPAK KHANIKAR Versus THE STATE OF ASSAM AND 2 ORS	MS H AHMED MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN MS. R TALUKDAR	GA, ASSAM

59	WITH WA/22/2023	VIKASH KUMAR PINCHA Versus THE STATE OF ASSAM AND ANR. H	MR. P J SAIKIA MS D DUTTA	MR. B GOGOI SC, FINANCE DEPTT.
60	WITH WA/70/2023	NISHA MONI DEKA Versus THE STATE OF ASSAM AND ANR. B	MR. P J SAIKIA MS D DUTTA	GA, ASSAM
61	WITH WA/335/2023	ABHISHEK BORBORA Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM	SC, EXCISE DEPTT.
62	WITH WA/27/2024	MRIGEN HALOI Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY	SC, AGRI. DEPARTMENT

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LEAVE NOTE OF ADVOCATES FOR 01/05/2025

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1)	MR. A K DAS	18-03-2025	To	01-05-2025
2)	MR J DAS	01-04-2025	To	02-05-2025
3)	MR A K DAS	08-04-2025	To	08-05-2025
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33)	MR. D HUSSAIN	01-05-2025	To	08-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday, 1st May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 8

[THIS BENCH WILL SIT AT 10:30 A.M.]

**HONOURABLE MR. JUSTICE KAKHETO SEMA WILL JOIN
THE COURT PROCEEDINGS THROUGH REMOTE VIDEO CONFERENCING
FROM THE KOHIMA PERMANENT BENCH.]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
1 Crl.A./326/2022 2 Y 7 M 3 D :AT 10:30 AM	BANAMALI SARKAR Versus THE STATE OF ASSAM AND ANR.	MR. M BISWAS MR. B HALDAR MS M DAS	PP, ASSAM
2 Crl.A./152/2023 AT 10:30 AM	ARUN KURMI Versus STATE OF ASSAM AND ANR.	MR J I BARBHUIYA MR. P BOIRAGI MR. S J SARMAH	PP, ASSAM
WITH I.A.(Crl.)/356/2023 in Crl.A./152/2023	ARUN KURMI Versus STATE OF ASSAM AND ANR.	MR J I BARBHUIYA MR. P BOIRAGI MR. S J SARMAH	PP, ASSAM

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[For Thursday,1st May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MRS. JUSTICE YARENJUNGLA LONGKUMER**

COURT NO: 8

[SPECIAL DIVISION BENCH]

**THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH OF HONOURABLE MR. JUSTICE
S.K. MEDHI AND HONOURABLE MR. JUSTICE K. SEMA]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
9 W.P.(CrI.)/14/2025 B/O	MD. SELIM FARAZI Versus THE UNION OF INDIA AND 11 ORS.	MS P DEVI MR P R SARMA	GA, ASSAM DY.S.G.I.
HEARING			
10 CrI.A./142/2017 WITH LCR 6 FILES. P.B-2. FIXED.	MD MAINUDDIN LASKAR and ANR Versus THE STATE OF ASSAM and ANR	MR.B K MAHAJAN MR.P K DAS MR N J DAS MR.A CHOUDHURY MR.N MAHAJAN MR.R ALI	PP, ASSAM
WITH I.A.(CrI.)/655/2024 in CrI.A./142/2017	MD MAINUDDIN LASKAR and ANR Versus THE STATE OF ASSAM and ANR	MR.P K DAS MR.A CHOUDHURY	PP, ASSAM PP, ASSAM
WITH 11 CrI.A./139/2017	MOUR @ MOUB UDDIN LASKAR Versus THE STATE OF ASSAM and ANR	MR.B K MAHAJAN MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.N MAHAJAN MR.R ALI	PP, ASSAM
12 I.A.(CrI.)/105/2022 WITH LCR 3 FILES. P.B-2., FIXED in CrI.A./123/2021	HAFIZUR RAHMAN Versus THE STATE OF ASSAM AND ANR. E	MR. A RAHMAN	MS. L DEVI, LEGAL AID COUNSEL (R2) PP, ASSAM
WITH CrI.A./123/2021	HAFIZUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. A RAHMAN	MS. L DEVI, LEGAL AID COUNSEL (R2) PP, ASSAM
13 CrI.A./451/2023 WITH LCR 4 FILES. P.B-2, FIXED	MADHURJYA HAZARIKA Versus THE STATE OF ASSAM AND ANR.	DR. B N GOGOI MR U.P. RAI M NARZARY	MR. P SAIKIA, LEGAL AID COUNSEL, R2 PP, ASSAM
WITH I.A.(CrI.)/1033/2023 in CrI.A./451/2023	MADHURJYA HAZARIKA Versus THE STATE OF ASSAM AND ANR	DR. B N GOGOI MR U.P. RAI M NARZARY	MR. P SAIKIA, LEGAL AID COUNSEL, R2 PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 01/05/2025

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THE GAUHATI HIGH COURT AT GUWAHATI

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[For Thursday, 1st May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 9

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
13	WP(C)/2141/2025 FIXED	MD SHAIED AHMED Versus THE STATE OF ASSAM AND ORS	M K BORAH MR P BHARDWAJ MS. P. KASHYAP	SC, P AND R.D. GA, ASSAM
ADMISSION				
14	WP(C)/1699/2025 FIXED	M/S ENLING AND CO. Versus UNION OF INDIA AND 3 ORS.	MR S K AGARWAL M AGARWAL	SC, GST DY.S.G.I.
15	WP(C)/1701/2025 FIXED	JURI BHUYAN Versus UNION OF INDIA AND 3 ORS.	MR S K AGARWAL M AGARWAL	SC, GST DY.S.G.I.
ORDERS				
16	I.A.(Civil)/1377/2025 (CONNECTED WITH ITEM NO.8 IN THE DAILY LIST) in WP(C)/1128/2015	DILRUBA YESMIN Versus THE STATE OF ASSAM	MD R ISLAM N ALOM	GA, ASSAM SC, REVENUE

LEAVE NOTE OF ADVOCATES FOR 01/05/2025

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**THE GAUHATI HIGH COURT AT GUWAHATI**

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[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]**BEFORE:****HONOURABLE MR. JUSTICE SOUMITRA SAIKIA****COURT NO: 10****[CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
18	WP(C)/6613/2016 FIXED	ARUP DAS Versus THE UNION OF INDIA and 4 ORS	MR.R MAZUMDAR MRSP RAI MRU SARMA MR.H BEZBARUAH MS.R DUTTA	C.G.C. MR.S K MEDHI ASSTT.S.G.I.
19	WITH WP(C)/6689/2016	ABANI DAS Versus THE UNION OF INDIA and 4 ORS	MR.R MAZUMDAR MRS P RAI MR U SARMA MR.H BEZBARUAH MS.R DUTTA	MR. B CHAKRAVARTY (C.G.C) ASSTT.S.G.I.
20	WITH WP(C)/6886/2016	DHANANJAY CHAUHAN Versus THE UNION OF INDIA and 4 ORS	MR. R MAZUMDAR MRS P RAI MR U SARMA MR. H BEZBARUAH MS. R DUTTA	MR. S K MEDHI (C.G.C.) ASSTT.S.G.I.

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11)	MR B PATHAK	21-04-2025	To	01-05-2025
12)	R C SANCHATI	21-04-2025	To	05-05-2025
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19)	MR. P A AHMED	22-04-2025	To	03-05-2025
20)	MR A K MAHESWARI	24-04-2025	To	02-05-2025
21)	MS. R VERMA	28-04-2025	To	07-05-2025
22)	MR J P CHAUHAN	28-04-2025	To	07-05-2025
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24)	MD. B HUSSAIN	28-04-2025	To	02-05-2025
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33)	MR. D HUSSAIN	01-05-2025	To	08-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,1st May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER			
43 Bail Appln./823/2025	TAPAN BORAH @ TARKIK Versus THE STATE OF ASSAM	MR S BORTHAKUR MR SAURADEEP DEY	PP, ASSAM
WITH			
44 Bail Appln./1062/2025	BISHAL PHUKAN Versus THE STATE OF ASSAM	MR. D K BAIDYA MR. P DAS MR. M S HUSSAIN	PP, ASSAM
MOTION			
45 Crl.Pet./478/2025 FIXED	BIJU DEY Versus THE STATE OF ASSAM	MR. R PHUKAN	PP, ASSAM
HEARING			
46 Crl.Pet./439/2020 FIXED	AKKASH ALI Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS MS. A DEY	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 01/05/2025

1)	MR. A K DAS	18-03-2025	To	01-05-2025
2)	MR J DAS	01-04-2025	To	02-05-2025
3)	MR A K DAS	08-04-2025	To	08-05-2025
4)	MR T C DAS	10-04-2025	To	01-05-2025
5)	MR. P SARMA	07-04-2025	To	04-05-2025
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33)	MR. D HUSSAIN	01-05-2025	To	08-05-2025



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[For Thursday,1st May 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CIVIL BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
14 WP(C)/1658/2022	TAKAR ETE Versus THE STATE OF ASSAM AND 3 ORS	MR B SINHA MR. S SAIKIA	SC, EDU
WITH			
15 WP(C)/4026/2023	TAKAR ETE Versus THE STATE OF ASSAM AND 3 ORS	MR B SINHA MR. S SAIKIA	SC, EDU
16 WP(C)/7560/2023	ANWAR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. M KHAN MS J AKTAR	SC, HIGHER EDU SC, SEC. EDU.
ADMISSION			
17 WP(C)/1005/2025 FIXED	DR. JAHER ALI Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY DR. B AHMED MR A U AHMED MS. H SARMA	SC, HIGHER EDU MR. S DIHINGIA, (R-4) MR. P BOIRAGI, (R-4)

LEAVE NOTE OF ADVOCATES FOR 01/05/2025

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-I]

**THE OLDEST MATTER IN THE CAUSE LIST WILL BE
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
24	WP(C)/2325/2025 B/O	NOZRUL ISLAM LASKAR AND ANR Versus THE GAUHATI HIGH COURT AND 17 ORS	MR. P K ROYCHOUDHURY MR. N HAQUE MR K UDDIN MR. A K AZAD	SC, GHC
ORDERS				
25	I.A.(Civil)/1427/2023 FIXED in FAO/22/2023	PURABI RAJKHOWA AND 4 ORS. Versus LAKSHMI KALITA AND ANR.	MR. D DAS SR. ADV MS. M BORDOLOI MR. A DAS MR. N I KHAN T. JAMIR	
	WITH FAO/22/2023	PURABI RAJKHOWA AND 4 ORS. Versus LAKSHMI KALITA AND ANR.	MR. D DAS SR. ADV MS. M BORDOLOI MR. A DAS MR. N I KHAN T. JAMIR	MR. B D GOSWAMI MR. D HAZARIKA MR. J M GOGOI
	WITH I.A.(Civil)/2516/2023 in FAO/22/2023	LAKSHMI KALITA AND ANR. Versus PURABI RAJKHOWA AND 4 ORS.	MR. B D GOSWAMI MR. D HAZARIKA MR. J M GOGOI	MR. D DAS SR. ADV
	WITH I.A.(Civil)/2632/2023 in FAO/22/2023	LAKSHMI KALITA AND ANR. Versus PURABI RAJKHOWA AND 4 ORS.	MR. B D GOSWAMI MR. D HAZARIKA MR. J M GOGOI	MS A DAS
26	FAO/14/2025 (AT 2:00 PM), FIXED	AYESHA KHATUN AND ANR Versus ABU BAKKAR SIDDIQUE	MR Z HUSSAIN MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A BHATRA MR A DEKA	MR. A Z AHMED

WITH
[I.A.\(Civil\)/727/2025](#)
in FAO/14/2025

AYESHA KHATUN
Versus
ABU BAKKAR SIDDIQUE

MR Z HUSSAIN
MR. B D DEKA
MR. M DAS
MR. M DAS
N CHAUDHURY
MR A BHATRA
MR A DEKA

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LEAVE NOTE OF ADVOCATES FOR 01/05/2025

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1)	MR. A K DAS	18-03-2025	To	01-05-2025
2)	MR J DAS	01-04-2025	To	02-05-2025
3)	MR A K DAS	08-04-2025	To	08-05-2025
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[For Thursday,1st May 2025]

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BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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MOTION (BA)

4	Bail Appln./1226/2025 WITH Bail Appln./3464/2024 (D/O), WITH SCANNED COPY OF CASE RECORD, FIXED	RAJIB PEGU Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 01/05/2025

1)	MR. A K DAS	18-03-2025	To	01-05-2025
2)	MR J DAS	01-04-2025	To	02-05-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE PRINCIPAL SEAT WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING.

LEARNED ADVOCATES CAN AVAIL VIDEO CONFERENCING
FACILITY FROM COURT NO. 2 (OLD BUILDING, GROUND FLOOR).]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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- PRONOUNCEMENT OF JUDGEMENT / ORDER -

3	Crl.Pet./44/2022	NIBRITY DASGUPTA AND ANR Versus THE UNION OF INDIA AND 3 ORS	MR A DASGUPTA MS. A S BAIDYA MR K BISWAKARMA MS B DEVI	MR G SAHEWALLA (R-2) MR G N SAHEWALLA (r-3,4) MR M SAHEWALLA (R-2) MR M SAHEWALLA (R-2) MR H K SARMA (R-2) MR H K SARMA (R-2) MS T J SAHEWALLA (R-2) MS T J SAHEWALLA (R-2) ASSTT.S.G.I.
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LEAVE NOTE OF ADVOCATES FOR 01/05/2025

1)	MR. A K DAS	18-03-2025	To	01-05-2025
2)	MR J DAS	01-04-2025	To	02-05-2025
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2:00 PM to 4:45 PM

[For Thursday,1st May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 20

[CIVIL BENCH-IV AND V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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- PRONOUNCEMENT OF JUDGEMENT / ORDER -

14	WP(C)/594/2023 AT 10:30 A.M	MD HUSSAIN ALI @ HUSSEN ALI Versus THE STATE OF ASSAM AND 7 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA MS K BARMAN	GA, ASSAM GA, ASSAM SC, AG SC, TRANSPORT SC, FINANCE SC, A S T C
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WITH

15	WP(C)/1183/2023	SREEMANTA KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR P K KALITA MR. K R BOROOAH	GA, ASSAM SC, TRANSPORT SC, A S T C SC, FINANCE
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ADMISSION

16	WP(C)/7649/2019 FIXED	NURSING ASSTT/HAV FORCE NO. 371073 DILWAR SINGH CHAUHAN AND 220 ORS. Versus THE UNION OF INDIA AND 2 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA MS. P K DEVI	MRS. A GAYAN ASSTT.S.G.I.
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LEAVE NOTE OF ADVOCATES FOR 01/05/2025

1)	MR. A K DAS	18-03-2025	To	01-05-2025
2)	MR J DAS	01-04-2025	To	02-05-2025
3)	MR A K DAS	08-04-2025	To	08-05-2025
4)	MR T C DAS	10-04-2025	To	01-05-2025
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22)	MR J P CHAUHAN	28-04-2025	To	07-05-2025
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32)	MR. M H LASKAR	01-05-2025	To	02-05-2025
33)	MR. D HUSSAIN	01-05-2025	To	08-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday, 1st May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
34	AB/994/2025 B/O	SHEIKH MD NASIR UDDIN Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
BAIL HEARING (BA)				
35	Bail Appln./1051/2025 WITH SCANNED LCR, FIXED	MD KHALILUR RAHMAN Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM
BAIL HEARING				
36	AB/914/2025 WITH SCANNED LCR, WITH OFFICE NOTE, FIXED	IMDADUL ISLAM @ NIZAM UDDIN Versus THE STATE OF ASSAM	MR. N HASAN MR. A HASAN MR. I K BURAGOHAIN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 01/05/2025

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33)	MR. D HUSSAIN	01-05-2025	To	08-05-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 22

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS			
21 MACApp./198/2019 WITH LCR, B/O	M/S NEW INDIA ASSURANCE CO. LTD. Versus SMTI. RENU MAHANTA and 6 ORS	MR. A TALUKDAR MR. K K BHATTA MR. K K BHATTACHARYYA	MR. U C RABHA (R1-R6) MR. U C RABHA (R1-R6) MR S MATAK MR S MATAK MR S MATAK MR. M M DEKA (R1-R6)
WITH I.A.(Civil)/1174/2019 in MACApp./198/2019	M/S NEW INDIA ASSURANCE CO. LTD. Versus SMTI. RENU MAHANTA and 6 ORS	MR. A TALUKDAR MR. K K BHATTA MR. K K BHATTACHARYYA	MR S MATAK
HEARING			
22 MACApp./282/2018 WITH LCR, FIXED	NATIONAL INSURANCE COMPANY LIMITED Versus PRANTIK GAUTAM AND 3 ORS	MS. L SHARMA MR. B J MUKHERJEE MR. S S SARMA	MS. J R THAKUR (R4) MR. N BORUAH (R-1) MR H MEDHI (R4) MR S ARAFAT (R-1) MR. A THAKUR (R4)
23 MACApp./247/2023 WITH LCR, FIXED	SRI SAMAR GHOSE Versus THE UNITED INDIA INSURANCE CO. LTD	MR S C PANDIT	MR H BURAGOHAIN (R4) MS L SHARMA (R4) MR. R GOSWAMI (R5) MS. M SAIKIA (R5) MS. P BORTHAKUR (R5)

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LEAVE NOTE OF ADVOCATES FOR 01/05/2025

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BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 23

**[THIS BENCH WILL SIT AFTER RISING
OF THE DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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DELIVERY OF ORDER

17	WP(C)/3646/2023 BY SLIP	STAR CEMENT MEGHALAYA LIMITED Versus THE STATE OF ASSAM AND 2 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
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THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 24

[CIVIL BENCH-III, RFA, RSA AND BAIL MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL			
28 AB/157/2025 B/O	MONOWAR ALI @ HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MS F BEGUM MR S PAUL	PP, ASSAM
ADMISSION			
29 WP(C)/5460/2020 FIXED	UPENDRA NATH SARMAH Versus THE STATE OF ASSAM AND 5 ORS	MR. S BORTHAKUR MR. S BORTHAKUR MS. S KAKATI	GA, ASSAM
BAIL HEARING (BA)			
30 Bail Appln./284/2025 B/O	TOZZAMMIL HOQUE Versus THE STATE OF ASSAM	MR. B B GOGOI MR. M MONDAL	PP, ASSAM
31 Bail Appln./570/2025 WITH SCANNED LCR, FIXED	IMRAN HOSSAIN @ IMRAN HOSSEN Versus THE SATET OF ASSASM	MR. A M AHMED	PP, ASSAM
HEARING			
32 WP(C)/4283/2012 FIXED	ARUN KONWAR and ANR. Versus THE STATE OF ASSAM AND ORS	MR.D P CHALIHA MR. P P BARUAH MRS. S BORPATRA GOHAIN MS.A MAHANTA MR.U P CHALIHA MR. R D PHUKAN MR. R C BARPATRAGOHAİN	GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 01/05/2025

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The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSELIST –I]

[FOR THURSDAY, THE 1ST DAY OF MAY, 2025]

[AT 2:00 PM]

BEFORE

HON'BLE MR. JUSTICE DEVASHIS BARUAH

[COURT NO: 14]

[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
FROM THE PRINCIPAL SEAT]

ADMISSION

- | | | | | |
|----|---------------------------|--|---|--|
| 1. | WP(C)/604/2024
(FIXED) | MISS MOBI RIBA
VERSUS
THE GAUHATI HIGH COURT
AND 2 ORS | DICKY PANGING
DAINA TAMUK
KEEKLOYA
DOGE LONA
KIRMAR ADO
TOKGE DARIN
MARGE D | MUK PERTIN, SENIOR
ADVOCATE
SC GAUHATI HIGH
COURT |
|----|---------------------------|--|---|--|



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSE LIST-I]

[FOR THURSDAY, THE 1ST DAY OF MAY, 2025]

[AT 2:00 PM]

BEFORE

HON'BLE MRS. JUSTICE MITALI THAKURIA

[COURT NO: 19]

**[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
FROM THE PRINCIPAL SEAT]**

ORDERS

- | | | | |
|---|--|---|---|
| 1. IA(C)/215/2024
(FIXED AND PART-
HEARD)
IN ELECTION
PET./5/2024
WITH
ELECTION PET./5/2024 | KUMAR WAIH
VERSUS
DOBA LAMNIO AND ANR | HAGE TAI | TSERING GYATSO |
| | DOBA LAMNIO
VERSUS
KUMAR WAIH AND ANR | NALO PADA
ADAM TATAK
TSERING GYATSO
AMY TALOM
KALING MIBANG
TANUR GAO
LOGSANG YOUNTAN | AJIN APANG, SR.
ADVOCATE
TABA TAGUM
NANI ANJU
LIKHA TABIN
RAGE KOYU
NIKH JELLY
N NGONGNYA
RUP TECHI TARA
HAGE TAI
N KAKKI
D MAZUMDAR, SR.
ADVOCATE
1 N DODUM |
| WITH
IA(C)/190/2024
IN ELECTION
PET./5/2024 | DOBA LAMNIO
VERSUS
DISTRICT ELECTION | TSERING GYATSO | NANI ANJU |

OFFICER AND 2 ORS

WITH

IA(C)/214/2024

IN ELECTION

PET./5/2024

KUMAR WAIH

VERSUS

DOBA LAMNIO AND ANR

HAGE TAI

TSERING GYATSO

WITH

IA(C)/19/2025

IN ELECTION

PET./5/2024

DOBA LAMNIO

VERSUS

KUMAR WAIH AND ANR

TSERING GYATSO

NANI ANJU

RAGE KOYU

WITH

IA(C)/65/2025

IN ELECTION

PET./5/2024

KUMAR WAIH

VERSUS

DOBA LAMNIO AND ANR

RAGE KOYU

TSERING GYATSO

WITH

IA(C)/69/2025

IN ELECTION

PET./5/2024

KUMAR WAIH

VERSUS

DOBA LAMNIO AND ANR

RUP TECHI TARA

ADAM TATAK